

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

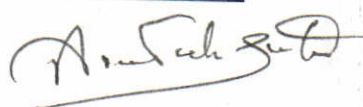
C. P. NO. 16/38/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

NAME OF THE COMPANY: M/s. Crystal Crop Protection Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHUTOSH GUPTA	Adv.	Applicant's	

ORDER

The applicant prays for modification of the order of the predecessor Bench on grounds of a mathematical error.

2. To come up for consideration on 21.11.2016


(Ina Malhotra)
Member Judicial